

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BKGP/0000001/2021	BISWANATH SARANGI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
2	BLAPL/0003880/2021	PURNA @ PURANDAR SABAR VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BUDEN /97 /2018 A.D.J.,PADAMPUR(Bargarh *) CT/0000012/2019
3	BLAPL/0003881/2021	KUNA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PARJANG /94 /2019 J.M.F.C,PARJANG(Dhenkanal) GR/0000089/2019
4	BLAPL/0003882/2021	KUNA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PARJANG /169 /2019 ADDL.SESIONS JUDGE,KAMAKHYANAGAR(Dhenkanal) CT/0000049/2020
5	BLAPL/0003883/2021	SIBU MUND VS STATE OF ODISHA	MANAS CHAND VS	JUNAGARH /61 /2021 J.M.F.C,JUNAGARH(Kalahandi) CT/0000059/2021
6	BLAPL/0003884/2021	UMAKANTA KHANDEI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	NANDIPADA /151 /2020 () //
7	BLAPL/0003885/2021	SANDH GAMANGO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /54 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000040/2020
8	BLAPL/0003886/2021	SUSAMA GUNTHA @ SUSUMA GUNTHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /35 /2021 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur *) TR/0000018/2021
9	BLAPL/0003887/2021	SURENDRA BISWAL @ BIBHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BONTH /20 /2017 A.D.J.,BHADRAK(Bhadrak *) ST/0000135/2017
10	BLAPL/0003888/2021	BUDU PATIKA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	GUDARI /78 /2019 A.D.J., GUNUPUR(Rayagada *) TR/0000001/2019
11	BLAPL/0003889/2021	PRAMOD KUMAR BEHERA @ NANDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RAMBHA (KHALLIKOTE) /182 /2020 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000035/2020

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0003890/2021	KEDAR SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SUNDARGARH TOWN /56 /2021 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000020/2021
13	BLAPL/0003891/2021	PRAMOD MINZ VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /141 /2019 () //
14	BLAPL/0003892/2021	KISHNO@KISHANO SHARMA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SUNDARGARH TOWN /56 /2021 () //
15	BLAPL/0003893/2021	DILLIP KUMAR SWAIN @ DILLIP SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /45 /2021 () //
16	BLAPL/0003894/2021	BIJAY KUMAR NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	NAYAPALLI P.S. /145 /2021 () //
17	BLAPL/0003895/2021	NANDAN KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /35 /2021 () //
18	BLAPL/0003896/2021	D.TIRUMALA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	RAYAGADA TOWN /340 /2020 () //
19	BLAPL/0003897/2021	HARUN @ HAROON KHAN VS STATE OF ODISHA	S.K.LENKA VS	LALBAG /182 /2014 () //
20	BLAPL/0003898/2021	KRISHNA KUMAR VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //
21	BLAPL/0003899/2021	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	NARASINGHPUR /27 /2021 () //
22	BLAPL/0003900/2021	PRASANTA SWAIN @ CHILA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	BOLAGARH P.S. /123 /2020 () //
23	BLAPL/0003901/2021	AMAL DEY	PUSPAMITRA MOHAPATRA	MATHILI /139 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003902/2021	BALARAM BEHERA @ BAURIA	DEVASHIS PANDA	LINGARAJ P.S. /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003903/2021	KAPILA MAHARA	BIBHUTI RANJAN MOHANTY	CHHENDIPADA /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003904/2021	KRUSHNA CHAND BEHERA	SATYAJIT MAHANTY	MAHILA P.S.(BBSR) /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003905/2021	SURENDRA MUNDA @ RAJU MUNDA	RAJENDRA NARAYAN ROUT	KEONJHAR TOWN /281 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003906/2021	KARI@ BHARAT TIRIA	SMRUTI RANJAN ROUT	NALCO /28 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003907/2021	BASUMATI SAHU	ASHOK PATTANAIK	BALIAPAL /245 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003908/2021	BIRANCHI NARAYAN KAR	JAGANNATH KAMILA	DHARMASALA /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003909/2021	DEBENDRA ROUT	DEVASHIS PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003910/2021	RAJENDRA BIBHAR	HIMANSHU SEKHAR MISHRA	BOLANGIR TOWN /392 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003911/2021	BASU MANDAL	RAJIB LOCHAN PATTNAIK	BOIPARIGUDA /59 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003912/2021	BHIMA HARIJAN	RAJIB LOCHAN PATTNAIK	BOIPARIGUDA /59 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

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35	BLAPL/0003913/2021	STATE OF ODISHA LAMBODHAR NAYAK VS	DIBYA JYOTI SAHOO VS	// / /0 ()
36	BLAPL/0003914/2021	STATE OF ODISHA ABID HUSSIN @ ASARAFI VS	AMULYA RATNA PANDA VS	// JONK /70 /2021 ()
37	BLAPL/0003915/2021	STATE OF ODISHA ANANDA NAIK VS	SITI KANT MISHRA VS	// TARBHA /147 /2014 ()
38	BLAPL/0003916/2021	STATE OF ODISHA BHOLA SAHU VS	SOUMYA RANJAN DAS VS	// ROURKELA GRPS. /36 /2020 ()
39	BLAPL/0003917/2021	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	SANJIT MISHRA VS	// / /0 ()
40	BLAPL/0003918/2021	STATE OF ODISHA PRAMOD KUMAR BEHERA @ NANDA VS	BASANTA KUMAR DAS VS	// RAMBHA (KHALLIKOTE) /182 /2020 ()
41	BLAPL/0003919/2021	STATE OF ODISHA GANAPATI PATIKA VS	BASANTA KUMAR DAS VS	// GUDARI /78 /2019 ()
42	BLAPL/0003920/2021	STATE OF ODISHA SARAT BISHI VS	ARUN KUMAR BUDHIA VS	// LEPHRIPADA /80 /2020 ()
43	BLAPL/0003921/2021	STATE OF ODISHA JATRA BHOI VS	SATYA RANJAN MULIA VS	// INDUASTRIAL,NISA /100 /2021 ()
44	BLAPL/0003922/2021	STATE OF ODISHA SANTOSH PANIGRAHI@ ICHILI VS	SATYABRATA PANDA VS	// BADABAZAR /93 /2017 ()
45	CMP/0000298/2021	STATE OF ODISHA MANORANJAN DAS VS CHITTARANJAN DAS	NIRANJAN LENKA VS	// / () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2021**

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46	CMP/0000299/2021	MURALIDHAR OJHA VS ANUKUL MOHANTA	ABHISHEK DASH VS	// 0 //
47	CONTC/0003080/2021	KHITISH SAMANTA BEHERA VS GYANA DASH	SAMIR KUMAR MISHRA VS	// 0 //
48	CONTC/0003081/2021	LINGARAJ SAHU VS MANOJ NAYAK,OAS	ADV. VS	// 0 //
49	CONTC/0003082/2021	KRUSHNA CHANDRA TRIPATHY VS ASHISH THAKRE	ADV. VS	// 0 //
50	CONTC/0003083/2021	BIBEKANANDA SUNANI VS ANU GARG,IAS	ADV. VS	// 0 //
51	CONTC/0003084/2021	KAMAL NAIK VS ANU GARG,IAS	ADV. VS	// 0 //
52	CONTC/0003085/2021	PURAN NAIK VS ANU GARG,IAS	ADV. VS	// 0 //
53	CONTC/0003086/2021	HARA NAIK VS ANU GARG,IAS	ADV. VS	// 0 //
54	CONTC/0003087/2021	SANTOSH KUMAR MOHANTA VS D.K.SINGH	ADV. VS	// 0 //
55	CONTC/0003088/2021	ANTARYAMI PARIDA VS D.K.SINGH	ADV. VS	// 0 //
56	CONTC/0003089/2021	NALINI PRAVA NAYAK VS SATYABRATA SAHOO	ADV. VS	// 0 //
57	CONTC/0003090/2021	BRAHMANANDA MISHRA	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		D.K.SINGH		//
58	CONTC/0003091/2021	SUKANTA KUMAR SAHU	ADV.	//
		VS	VS	()
		A.K.K MEENA		//
59	CONTC/0003092/2021	SUKANTA CHANDRA DAS	ADV.	//
		VS	VS	()
		ASHOK K.K.MEENA		//
60	CONTC/0003093/2021	HIRAN HARIJAN	ADV.	//
		VS	VS	()
		ANU GARG,IAS		//
61	CONTC/0003094/2021	GOBINDA CHANDRA DAS	SUBHENDU KUMAR NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
62	CONTR/0000034/2021	SAHADEV DAS	ADV.	/ /0
		VS	VS	()
		JUGAL KISHOR BANOTH		//
63	CRLA/0000252/2021	MANTU LAL	ABHISHEK DASH	JHARPOKHARIA /242 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0001022/2021	RAGHUNATH ROUT	AMITAV TRIPATHY	NAYAGARH /65 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMC/0001023/2021	ARJUNA MAHALLIK	SUSHANTA HARICHANDAN	BOUDH /251 /2013
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0001024/2021	MANAS RANJAN JENAMANI	ARIJEET MISHRA	/ /0
		VS	VS	()
		ELINA SAMAL		//
67	CRLMP/0000836/2021	GOBINDA CHANDRA MOHARANA	JYOTIRMANI PATNAIK	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, JAGATSINGHPUR		//
68	CRLMP/0000837/2021	KUNI @KUNILATA SETHY	GYANENDRA KUMAR TRIPATHY	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

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69	CRLREV/0000204/2021	STATE OF ODISHA DEEPAK KUMAR SINGH @ NINI VS	ANJAN KUMAR BISWAL VS	// BETNOTI /61 /2015 ()
70	CRLREV/0000205/2021	STATE OF ODISHA BRIJESH SINGH MOR @ BRIJESH MOR VS	AKSHAYA KUMAR SAHOO VS	// //0 ()
71	MATA/0000033/2021	STATE OF ODISHA CHINMAYEE MOHAPATRA VS	SAMIR KUMAR MISHRA VS	// // ()
72	RPFAM/0000043/2021	CHINMAYA CHETAN MISHRA PRASANTA KUMAR SAHANI VS	BIBHU PRASAD MOHANTY VS	// // ()
73	RPFAM/0000044/2021	SUCHISMITA PRADHAN MANIK KUMBHAR VS	L.N.RAYAT SINGH VS	// // ()
74	RVWPET/0000103/2021	PRAVATI SAHOO SARBESWAR BEHURA VS	CHINMAYA KUMAR NAYAK VS	// // ()
75	WA/0000422/2021	STATE OF ODISHA RAJENDRA NATH NAYAK VS	GYANA RANJAN SETHI VS	// // ()
76	WA/0000423/2021	STATE OF ODISHA ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SADLAZA NANDAN DAS VS	// // ()
77	WA/0000424/2021	SANDHYARANI PANI STATE OF ODISHA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // ()
78	WA/0000425/2021	HAREKRUSHNA PANIGRAH STATE OF ODISHA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // ()
79	WA/0000426/2021	SRIDHAR ACHARYA STATE OF ODISHA VS PRAVAKAR SAHOO	SENIOR STANDING COUNSEL(S AND ME) VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	WP(C)/0016806/2021	DIPTI TANAY JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
81	WP(C)/0016807/2021	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
82	WP(C)/0016808/2021	SATYANARAYAN MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
83	WP(C)/0016809/2021	JYOTSNA RANI PATRO VS UNION OF INDIA	MANOJ V.GEORGE VS	// 0 //
84	WP(C)/0016810/2021	PADALA BHASKAR RAO VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
85	WP(C)/0016811/2021	ABHIMANYU SETHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
86	WP(C)/0016812/2021	NATURE ENVIRONMENT AND WILDLIFE SOCIETY, ANGL VS COLLECTOR AND DM, ANGUL	ARTHA K. PRADHAN VS	// 0 //
87	WP(C)/0016813/2021	LAXMIDHAR MOHAPATRA VS COMMNR. OF ENDOWMENTS, ODISHA	JAYADEBA BEHERA VS	// 0 //
88	WP(C)/0016814/2021	NIRANJAN MOHAPATRA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
89	WP(C)/0016815/2021	BALAKRUSHNA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
90	WP(C)/0016816/2021	KHILONA PATTNAIK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
91	WP(C)/0016817/2021	HERAMBA NARAYAN SAHOO	SAMIR KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0016818/2021	MANOJ MOHAPATRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0016819/2021	SASHANKA SEKHAR MISHRA	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0016820/2021	SATYA SOVAN SINGH	MANAS CHAND	//
		VS	VS	0
		THE TAHASILDAR, KORAPUT		//
95	WP(C)/0016821/2021	PRASANTA KUMAR GARABADU	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0016822/2021	MANOJ DAS	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0016823/2021	SRI JAGANNATH SRAMIKA SA MABAYA SAMITY THROUGH REPRESENTED BY ITS SECRETARY	JUDHISHA SETHI	
		VS	VS	0
		STATE OF ODISHA REPRESENTED BY THE PRINCIPAL SECRETART TO GOVT. R AND DM DEPT, ODISHA SECRETARIAT		
98	WP(C)/0016824/2021	MAA DULANA ROAD LINES	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0016825/2021	LAXMIPRIYA SENAPATI	SUJATA JENA	//
		VS	VS	0
		AO, UNION BANK, BERHAMPUR		//
100	WP(C)/0016826/2021	PRIYADARSAN PRADHAN		//
		VS	VS	0
		STATE OF ODISHA THROUGH CHIEF SECRETARY		/0009158/2020
101	WP(C)/0016827/2021	G ESWAR RAO	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0016828/2021	BABULAL AGRAWAL	ANJAN KUMAR BISWAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

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103	WP(C)/0016829/2021	STATE OF ODISHA SIVANAND BISSOI VS	ANJAN KUMAR BISWAL VS	// // 0
104	WP(C)/0016830/2021	STATE OF ODISHA SANTONU KUMAR RATH VS	ANJAN KUMAR BISWAL VS	// // 0
105	WP(C)/0016831/2021	STATE OF ODISHA TRINATH JENA VS	SIDHESWAR MOHANTY VS	// // 0
106	WP(C)/0016832/2021	STATE OF ODISHA SUKANTI SETHY VS	KUNJA SUNDAR DAS VS	// // 0
107	WP(C)/0016833/2021	STATE OF ODISHA SUREKHA PATTANAIAK VS	KUNJA SUNDAR DAS VS	// // 0
108	WP(C)/0016834/2021	STATE OF ODISHA DAMBARUDHAR DALAPATI VS	PRAMODA KUMAR MISHRA VS	// // 0
109	WP(C)/0016835/2021	STATE OF ODISHA SUDHANSU SEKHAR NAYAK VS	MD.G.MADANI VS	// // 0
110	WP(C)/0016836/2021	STATE OF ODISHA ASHISH KUMAR TRIPATHY VS	MANAS RANJAN BEHERA VS	// // 0
111	WP(C)/0016837/2021	STATE OF ODISHA DUKHI MAJHI VS	PRAMODA KUMAR MISHRA VS	// // 0
112	WP(C)/0016838/2021	STATE OF ODISHA SUBAN MUNDA VS	DEBASIS MISHRA VS	// // 0
113	WP(C)/0016839/2021	STATE OF ODISHA SADHA MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

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114	WP(C)/0016840/2021	DHIREN NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	// 0 //
115	WP(C)/0016841/2021	BIDHAN MAJHI VS STATE OF ODISHA	DEBASIS MISHRA VS	// 0 //
116	WP(C)/0016842/2021	DHANDU MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	// 0 //
117	WP(C)/0016843/2021	MANOJ SWAIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
118	WP(C)/0016844/2021	RANJITA MISHRA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
119	WP(C)/0016845/2021	MAMATA ROUSTRAY VS STATE OF ODISHA	PRAVASH CH. JENA VS	// 0 //
120	WP(C)/0016846/2021	M/S SRI RAM CATTLE FEEDS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
121	WP(C)/0016847/2021	SASMITA MALLICK VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
122	WP(C)/0016848/2021	HARESH KUMAR PODH VS COLLECTOR, SUNDARGARH	BHOJARAJ SETH VS	// 0 //
123	WP(C)/0016849/2021	BISWAJIT DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
124	WP(C)/0016850/2021	BISWANATH SARANGI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
125	WP(C)/0016851/2021	BIJAY KUMAR BEHERA	PRASANNA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COLLECTOR AND DM, DHENKANAL		//
126	WP(C)/0016852/2021	MOUSUMI NATH	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0016853/2021	BANSIDHAR SAHU	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0016854/2021	UPENDRA KUMAR DAS	SATYABRATA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0016855/2021	ITISHREE MOHANTY	L.N.RAYATSINGH	//
		VS	VS	0
		BIJU PATNAIK UNIVERSITY OF TECHNOLOGY		//
130	WP(C)/0016856/2021	SANJAY SHARMA	MUKESH PANDA	//
		VS	VS	0
		UNION OF INDIA		//
131	WP(C)/0016857/2021	M/S.KRIDAY REALTY PVT. LTD.	MUKESH PANDA	//
		VS	VS	0
		UNION OF INDIA		//
132	WP(C)/0016858/2021	CHANDRAMANI MALLICK	ASHOK KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0016859/2021	BIKRAM PARIDA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0016860/2021	SURESH KUMAR NAIK	NARENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0016861/2021	DIPTIMAYEE BHOI	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0016862/2021	BISWAJEET KAR	BIDESH RANJAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0016863/2021	STATE OF ODISHA PABITRA NARAYAN MOHANTY VS	ARUN KUMAR PATRA VS	// // 0
138	WP(C)/0016864/2021	STATE OF ODISHA GANESH PALO VS	GYANENDRA KUMAR TRIPATHY VS	// // 0
139	WP(C)/0016865/2021	STATE OF ODISHA RAM SANKAR MOHANTY VS	NIRANJAN LENKA VS	// // 0
140	WP(C)/0016866/2021	STATE OF ODISHA BALARAM SINGH VS	HIMANSHU SEKHAR MISHRA VS	// // 0
141	WP(C)/0016867/2021	CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COALFIELDS LTD., SANTANU KUMAR NAYAK VS	ANUP UDAYA SENAPATI VS	// // 0
142	WP(C)/0016868/2021	STATE OF ODISHA SURESH CHANDRA BEURA VS	SHIB SHANKAR MOHANTY VS	// // 0
143	WP(C)/0016869/2021	STATE OF ODISHA MITRABHANU SA VS	AUROBINDA SAHOO VS	// // 0
144	WP(C)/0016870/2021	STATE OF ODISHA UMAKANTA GHADAI VS	S.PATTANAİK VS	// // 0
145	WP(C)/0016871/2021	STATE OF ODISHA AMIYA KUMAR DAS VS	SASWAT MOHAPATRA VS	// // 0
146	WP(C)/0016872/2021	STATE OF ODISHA ELECTRICAL CONTRACTORS ASSOCIATION VS	SIDHARTHA DAS VS	// // 0
147	WP(C)/0016873/2021	STATE OF ODISHA GIRIDHARI SUNDARA VS	PURUSOTTAM CHULI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0016874/2021	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
149	WP(C)/0016875/2021	CHHABILAL PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRA VS	// 0 //
150	WP(C)/0016876/2021	MANORAMA SAHOO VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
151	WP(C)/0016877/2021	SHIB SHANKAR ACHARYA VS THE EXECUTIVE OFFICER, RAIRANGPUR MUNICIPALITY	SUKANTA KUMAR NAYAK-2 VS	// 0 //
152	WP(C)/0016878/2021	SANJAYA KUMAR PATRA VS STATE OF ODISHA	DEVASHHS PANDA VS	// 0 //
153	WP(C)/0016879/2021	UMAKANTA DALAI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
154	WP(C)/0016880/2021	GITANJALI SAHU VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
155	WP(C)/0016881/2021	JAGATRAM PUJAHARI VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
156	WP(C)/0016882/2021	SAHAJAHAN MALLIK VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
157	WP(C)/0016883/2021	GHANASHYAM MAHAKUR VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
158	WP(C)/0016884/2021	MANAS KUMAR SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
159	WP(C)/0016885/2021	TUSHAR KANTI SAHU	SUBIR PALIT	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
160	WP(C)/0016886/2021	DURYODHAN GOCHHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0016887/2021	SARATA CHANDRA MAHAPATRA	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0016888/2021	JITENDRA KUMAR SAHOO	SUNIL KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0016889/2021	TUSHAR KANTI SAHU	SOUMITRA BOSE	//
		VS	VS	0
		UNION OF INDIA		//
164	WP(C)/0016890/2021	RITANJALI BINDHANI	PRASANTA KUMAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0016891/2021	GITANJALI SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0016892/2021	LALIT KUMAR MOHANTY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0016893/2021	SUJATA MALIK	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0016894/2021	PABITRA MOHAN MISHRA @ MISRA	SOUMYA RANJAN DAS	//
		VS	VS	0
		AO, UNION BANK OF INDIA		//
169	WP(C)/0016895/2021	SUCHITRA MAJHI	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0016896/2021	ARABINDA BOSE	NIRANJAN LENKA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WPCRL/0000067/2021	STATE OF ODISHA SANTOSH KUMAR NAIK VS	SAKTI PRASAD DAS VS	// / /0 ()
172	ABLAPL/0006368/2021	STATE OF ODISHA SANJAY PRADHAN VS	ASUTOSH TRIPATHY VS	// INDUASTRIAL,NISA /88 /2021 JMFC, CHHENDIPADA(Anugul *)
173	ABLAPL/0006369/2021	STATE OF ODISHA SWARUPANAN JAYASINGH @ BIK JAYASINGH VS	SAKTI PRASAD DAS VS	GR/0000322/2021 JATNI P.S. /220 /2021 JMFC, JATNI(Khordha *)
174	ABLAPL/0006370/2021	STATE OF ODISHA AJIT PRADHAN @ LULU VS	PARTHA SARATHI NAYAK VS	GR/0000233/2021 ANGUL SADAR PS /226 /2021 SPL.JUDGE,ANGUL(Anugul *)
175	ABLAPL/0006371/2021	STATE OF ODISHA MANJULATA SAHOO VS	PRADEEP KU. MOHAPATRA VS	Spl/0000021/2021 BANARAPAL /258 /2018 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *)
176	ABLAPL/0006372/2021	STATE OF ODISHA TULU JENA @ SUSANTA KUMAR JENA VS	PRADIPTA BEURA VS	GR/0002334/2018 ATHGARH /78 /2021 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
177	ABLAPL/0006373/2021	STATE OF ODISHA BABULA PRADHAN VS	PRASANTA KUMAR PANDA VS	CT/0000156/2021 JARADA /101 /2021 J.M.F.C.,PATRAPUR(Ganjam)
178	ABLAPL/0006374/2021	STATE OF ODISHA BISWANATH MISHRA VS	SURYAKANTA DWIBEDI VS	GR/0000155/2021 KHANTAPADA /151 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar)
179	ABLAPL/0006375/2021	STATE OF ODISHA DARPADALAN ROUT @ BIKASH BHUTIA VS	PARTHA SARATHI NAYAK VS	CT/0000453/2021 ANGUL SADAR PS /183 /2021 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *)
180	ABLAPL/0006376/2021	STATE OF ODISHA BISWAMOHAN CHAMPATIRAY VS	PRADIPTA BEURA VS	GR/0000370/2021 ATHGARH /96 /2021 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
181	ABLAPL/0006377/2021	STATE OF ODISHA SUREN POOJA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CT/0000192/2021 JAGATSINGPUR /162 /2018 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *) GR/0000658/2018

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0006378/2021	UMESH ROUT @ UMESH CHANDRA ROUT VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJNAGAR /189 /2021 J.M.F.C., RAJNAGAR(Kendrapara *) GR/0000228/2021
183	ABLAPL/0006379/2021	SK BABLU @ SK ABDUL RAJAK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /155 /2021 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *) TR/0000046/2021
184	ABLAPL/0006380/2021	NARASINGHA NAIK VS STATE OF ODISHA	B.K.SAHOO VS	ODAGAON /46 /2021 J.M.F.C.,ODAGAON(Nayagarh *) GR/0000095/2021
185	ABLAPL/0006381/2021	JAGABANDHU NAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	KHANDAGIRI P.S. /6 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0000030/2021
186	ABLAPL/0006382/2021	LULU @ ABHISEK NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /71 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000581/2021
187	ABLAPL/0006383/2021	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /54 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh *) Spl/0000059/2021
188	ABLAPL/0006384/2021	BILASH NAIK VS STATE OF ODISHA	JEET SWARUP SAMAL VS	ATHGARH /88 /2021 J.M.F.C.,ATHGARH(Cuttack) CT/0000180/2021
189	ABLAPL/0006385/2021	SATYA PRAKASH NAIK VS STATE OF ODISHA	JEET SWARUP SAMAL VS	ATHGARH /88 /2021 J.M.F.C.,ATHGARH(Cuttack) CT/0000180/2021
190	ABLAPL/0006386/2021	SUSHANTA JANI VS STATE OF ODISHA	AMITAV TRIAPTHY VS	BANIGOCHA /25 /2021 J.M.F.C.,DASAPALLA(Nayagarh *) GR/0000116/2021
191	ABLAPL/0006387/2021	MINATI PRADHAN VS STATE OF ODISHA	JYOTIRMANI PATNAIK VS	BALIMI /76 /2021 DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal) CT/0000025/2021
192	ABLAPL/0006388/2021	AKSHAYA KUMAR GHADAI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 () //
193	ABLAPL/0006389/2021	SAMIR KUMAR MISHRA	ANANTA NARAYAN PATTANAYAK	ANGUL TOWN /701 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
194	ABLAPL/0006390/2021	STATE OF ODISHA KAMESWAR NAIK	DIGAMBAR SETHI	// DORAGUDA PS /54 /2021
		VS	VS	()
195	ABLAPL/0006391/2021	STATE OF ODISHA BISWAJIT @ GANESH GIRI	RAJIV KUMAR MAHANTA	// GHAGARBEDA /30 /2021
		VS	VS	()
196	ABLAPL/0006392/2021	STATE OF ODISHA MITHUN HANTAL	ARIJEET MISHRA	// JEYPORE TOWN /61 /2021
		VS	VS	()
197	ABLAPL/0006393/2021	STATE OF ODISHA GOBINDA SAHOO	PANCHANAN PANIGRAHI	// BHUBAN /158 /2021
		VS	VS	()
198	ABLAPL/0006394/2021	STATE OF ODISHA RAJU MALICK @ RAJU MALLIK	ARIJEET MISHRA	// JAKHAPURA /38 /2021
		VS	VS	()
199	ABLAPL/0006395/2021	STATE OF ODISHA KAILASH CHANDRA MOHANTY	PUSPAMITRA MOHAPATRA	// KUJANGA /156 /2021
		VS	VS	()
200	ABLAPL/0006396/2021	STATE OF ODISHA LABANGA GURU	SURYAKANTA DASMOHAPATRA	// JATNI P.S. /235 /2021
		VS	VS	()
201	ABLAPL/0006397/2021	STATE OF ODISHA SANTOSH MORE	SIDDHARTH GOUTAM DAS	// BANGOMUNDA /179 /2020
		VS	VS	()
202	ABLAPL/0006398/2021	STATE OF ODISHA PRASANT KUMAR SAHOO	BISWARANJAN DALAI	// BAIDESWAR /42 /2021
		VS	VS	()
203	ABLAPL/0006399/2021	STATE OF ODISHA KALIA @ SUNIL DAKUA	TRILOCHAN NANDA	// PATTAPUR (ASKA) /108 /2021
		VS	VS	()
204	ABLAPL/0006400/2021	STATE OF ODISHA SK. SAHIL	PRAMODA KUMAR MISHRA	// PATTAMUNDAI /275 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0006401/2021	STATE OF ODISHA ASHISH BAG VS	RAJENDRA NARAYAN ROUT VS	// AINTHAPALI /212 /2021 ()
206	ABLAPL/0006402/2021	STATE OF ODISHA RABINDRA MALIK VS	SUNIL KUMAR PANDA VS	// KUAKHIA /180 /2021 ()
207	ABLAPL/0006403/2021	STATE OF ODISHA RANJI@RANJAN NAIK VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /32 /2021 ()
208	ABLAPL/0006404/2021	STATE OF ODISHA KALIA @ RAMESH MALLIK VS	SUNIL KUMAR PANDA VS	// KUAKHIA /176 /2021 ()
209	ABLAPL/0006405/2021	STATE OF ODISHA MUSTAFA ALLI SAHA VS	JAYAKRISHNA MOHAPATRA VS	// Dhamara Police Station /48 /2021 ()
210	ABLAPL/0006406/2021	STATE OF ODISHA RABINDRA KUMAR YADAV VS	PRIYARANJAN SINGH VS	// BARBIL /49 /2021 ()
211	ABLAPL/0006407/2021	STATE OF ODISHA SUKANTA @ SUSHANTA PATRA VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /150 /2021 ()
212	ABLAPL/0006408/2021	STATE OF ODISHA PITAMBER MALIK VS	JAYAKRISHNA MOHAPATRA VS	// DHUSURI /85 /2021 ()
213	ABLAPL/0006409/2021	STATE OF ODISHA BIDULATA ROUT VS	SANGRAM KESHARI ROUT VS	// KHURDA P.S. /133 /2021 ()
214	ABLAPL/0006410/2021	STATE OF ODISHA HARENDRA SAHU @ CHINTU SAHU VS	JULU KHANSAMA VS	// BURLA /74 /2021 ()
215	ABLAPL/0006411/2021	STATE OF ODISHA CHITTARANJAN MIRDHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /15 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0006412/2021	DUANA MALLIK VS STATE OF ODISHA	JULU KHANSAMA VS	MANAMUNDA /11 /2019 () //
217	ABLAPL/0006413/2021	KULAMANI DHAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINHARPUR /182 /2021 () //
218	ABLAPL/0006414/2021	SARATHI MURMU @ ALADIN BASKE VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	NAYAPALLI P.S. /258 /2021 () //
219	ABLAPL/0006415/2021	PRASANTA BALABANTARAY VS STATE OF ODISHA	BHABAM SANKAR MISHRA VS	CHANDAKA P.S. /71 /2021 () //
220	ABLAPL/0006416/2021	DUSMANTA BEHERA @ LAMBODARA BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /154 /2020 () //
221	ABLAPL/0006417/2021	RINKU @ ASHISH KUMAR SAHOO VS STATE OF ODISHA	JULU KHANSAMA VS	KISHORENGAR /19 /2018 () //
222	ABLAPL/0006418/2021	RABINDRA KUMAR JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALIAPAL /86 /2021 () //
223	ABLAPL/0006419/2021	KUMARI APATA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BAIDYANATHPUR /116 /2021 () //
224	ABLAPL/0006420/2021	SUMANTA SETHI @ SUMANTA BHOI VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /398 /2020 () //
225	ABLAPL/0006421/2021	SAGAR NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	MARKAT NAGAR /72 /2021 () //
226	ABLAPL/0006422/2021	PURNA KAHALA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /140 /2021 () //
227	ABLAPL/0006423/2021	BISWAJIT BISOI	JUGALA KISHORE PANDA	ORKEL /132 /2019

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0006424/2021	SUBASH CHANDRA RAO	ANIRUDHA DAS	NABARANGAPUR TOWN /168 /2021
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0006425/2021	JAYANARAYAN JENA	ARUN KUMAR BUDHIA	//0
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0006426/2021	MD. BASHA	ANIRUDHA DAS	NABARANGAPUR TOWN /168 /2021
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0006427/2021	RAJEN @ RAGHUNATH HARIJAN	ANIRUDHA DAS	NABARANGAPUR TOWN /145 /2021
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0006428/2021	MANORAMA ROUT	SATYA NARAYAN MISHRA-4	BHANDARIPOKHARI /166 /2021
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0006429/2021	SANJAYA KUMAR PRADHAN	DEBASIS TRIPATHY	KONARK /73 /2021
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0006430/2021	AKASH SETHI	DEEPAK KUMAR SAHOO	RAJKANIKA /95 /2021
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0006431/2021	RASMIKANTA ROUL	DEEPAK KUMAR SAHOO	RAJNAGAR /202 /2021
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0006432/2021	AHAMMAD ALI	AKSHAYA KUMAR SHAOO	//0
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0006433/2021	SESHDEB SABAR	AKSHAYA KUMAR SAHOO	JEYPORE MAHILA /33 /2021
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0006434/2021	NIRANJAN SENAPATI	BIPIN KUMAR NAYAK	NIMAPADA /119 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0006435/2021	STATE OF ODISHA MUKTAR ALAM VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /179 /2020 ()
240	ABLAPL/0006436/2021	STATE OF ODISHA JUDHISTHIR SIKHA VS	SACHIDANANDA PADHEE VS	// barpalli /135 /2021 ()
241	ABLAPL/0006437/2021	STATE OF ODISHA DILLIP PARIDA @ DILLIP KUMAR PARIDA VS	BIPIN KUMAR NAYAK VS	// BALANGA /113 /2021 ()
242	WPC(OAC)/0000099/2019	STATE OF ODISHA SHISHIR KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :17/05/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	90/2021 RPFAM/43/2021	PRASANTA KUMAR SAHANI-MP	BIBHU PRASAD MOHANTY
2	274/2021 CMP/298/2021	MANORANJAN DAS-MP	NIRANJAN LENKA
3	274/2021 CRLREV/204/2021	DEEPAK KUMAR SINGH @ NINI-MP	ANJAN KUMAR BISWAL
4	275/2021 CRLREV/204/2021	DEEPAK KUMAR SINGH @ NINI-MP	ANJAN KUMAR BISWAL
5	489/2021 CRLA/630/2014	KUNDAN MUKHI@VICKY-MP	M/S.S.K.MISHRA J.PRADHAN S.ROUT P.S.MOHANTY
6	490/2021 CRLA/569/2014	BALARAM MUKHI-MP	M/S.SANTOSH KU.MOHANTY
7	491/2021 CRLA/27/2021	JYOTI RANJAN NAYAK-MP	PARTHA SARATHI NAYAK
8	492/2021 CRLA/144/2004	BIBEKANANDA MOHANTY-MP	M/S.SANTOSH K.MUND
9	495/2021 CRLA/614/2017	RAJESH BEHERA-MP	M/S.AKSHAYA KUMAR SAHOO
10	513/2021 BLAPL/9585/2020	SARASWATI BEHERA-MP	PRASANTA KUMAR NANDA
11	515/2021 BLAPL/4407/2020	KORADA BALAJI KRISHNA @ K.BALAJI KRISHNA-MP	M/S. NEELAKANTHA PANDA,D.P.DHAL,MANORANJA
12	516/2021 BLAPL/3846/2020	BHAGABAN SAHU @ BHALU-MP	JEET SWARUP SAMAL
13	517/2021 BLAPL/4407/2020	KORADA BALAJI KRISHNA @ K.BALAJI KRISHNA-MP	M/S. NEELAKANTHA PANDA,D.P.DHAL,MANORANJA
14	518/2021 BLAPL/3020/2021	SAGAR SAMAL-MP	ASHOK JENA
15	519/2021 BLAPL/2875/2021	ANUSUYA SAMAL-MP	ASHOK JENA
16	520/2021 BLAPL/7213/2020	PARSURAM NAG-MP	AMULYA RATNA PANDA
17	521/2021 BLAPL/5371/2020	SAILA KUMAR PATNAIK @ TARINI-MP	AMLAN SHAKTI PAUL
18	637/2021 ABLAPL/6162/2021	RAJ MOHAN SWAIN @ LITU-MP	PARSANTA KUMAR SATAPATHY
19	1044/2021 WA/422/2021	RAJENDRA NATH NAYAK-MP	GYANA RANJAN SETHI
20	1045/2021 WA/423/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
21	1046/2021 WA/423/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
22	1047/2021 WA/424/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
23	1048/2021 WA/424/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
24	1049/2021 WA/424/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
25	1050/2021 WA/425/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
26	1051/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)

27	WA/425/2021 1052/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
28	WA/425/2021 1053/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
29	WA/426/2021 1054/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
30	WA/426/2021 1055/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
31	WA/426/2021 7484/2021	JYOTSNA RANI PATRO-MP	MANOJ V.GEORGE
32	WP(C)/16809/2021 7485/2021	PADALA BHASKAR RAO-MP	SWAYAMJIT ROUT
33	WP(C)/16810/2021 7486/2021	SMT. DIPTI DORA-MP	JAGABANDU SAHU
34	WP(C)/16803/2021 7487/2021	ABHIMANYU SETHI-MP	SAMIR KUMAR MISHRA
35	WP(C)/16811/2021 7488/2021	NATURE ENVIRONMENT AND WILDLIFE SOCIETY, ANGLA	SANJIV PRAKASH PRADHAN
36	WP(C)/16812/2021 7489/2021	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
37	WP(C)/16815/2021 7490/2021	MANOJ MOHAPATRA-MP	PRASANTA KUMAR NANDA
38	WP(C)/16818/2021 7491/2021	SASHANKA SEKHAR MISHRA-MP	DINESH KUMAR PANDA
39	WP(C)/16819/2021 7492/2021	PRASANTA KUMAR GARABADU-MP	PRASANTA KUMAR NANDA
40	WP(C)/16821/2021 7493/2021	MANOJ DAS-MP	ANJAN KUMAR BISWAL
41	WP(C)/16822/2021 7494/2021	MAA DULANA ROAD LINES-MP	ANJAN KUMAR BISWAL
42	WP(C)/16824/2021 7495/2021	LAXMIPRIYA SENAPATI-MP	SUJATA JENA
43	WP(C)/16825/2021 7496/2021	G ESWAR RAO-MP	ANJAN KUMAR BISWAL
44	WP(C)/16827/2021 7497/2021	BABULAL AGRAWAL-MP	ANJAN KUMAR BISWAL
45	WP(C)/16828/2021 7498/2021	SIVANAND BISSOI-MP	ANJAN KUMAR BISWAL
46	WP(C)/16829/2021 7499/2021	SANTONU KUMAR RATH-MP	ANJAN KUMAR BISWAL
47	WP(C)/16830/2021 7500/2021	TRINATH JENA-MP	SIDHESWAR MOHANTY
48	WP(C)/16831/2021 7501/2021	JAGANNATH BASTIA-MP	M/S.AKHAYA BISWAL
49	WP(C)/23988/2019 7502/2021	SUDHANSU SEKHAR NAYAK-MP	MD.G.MADANI
50	WP(C)/16835/2021 7503/2021	ASHISH KUMAR TRIPATHY-MP	MANAS RANJAN BEHERA
51	WP(C)/16836/2021 7505/2021	MANOJ SWAIN-MP	PRANAB RANJAN CHHATOI
52	WP(C)/16843/2021 7506/2021	RANJITA MISHRA-MP	RAMAKANTA DAS
53	WP(C)/16844/2021 7507/2021	MAMATA ROUSTRAY-MP	PRAVASH CH. JENA
54	WP(C)/16845/2021 7508/2021	M/S SRI RAM CATTLE FEEDS-MP	ANJAN KUMAR BISWAL
55	WP(C)/16846/2021 7509/2021	DR.SRIKANT PANDA-MP	M/S.DAYANANDA MOHAPATRA
56	WP(C)/19306/2018 7510/2021	MOUSUMI NATH-MP	ALOK KUMAR PANDA
57	WP(C)/16852/2021 7511/2021	UPENDRA KUMAR DAS-MP	SATYABRATA MOHAPATRA
	WP(C)/16854/2021		

58	7512/2021 WP(C)/16853/2021	BANSIDHAR SAHU-MP	KALI PRASANNA MISHRA
59	7513/2021 WP(C)/16855/2021	ITISHREE MOHANTY-MP	L.N.RAYATSINGH
60	7514/2021 WP(C)/16856/2021	SANJAY SHARMA-MP	MUKESH PANDA
61	7515/2021 WP(C)/16859/2021	BIKRAM PARIDA-MP	NIRANJAN LENKA
62	7516/2021 WP(C)/16860/2021	SURESH KUMAR NAIK-MP	NARENDRA KUMAR SAHOO
63	7517/2021 WP(C)/16861/2021	DIPTIMAYEE BHOI-MP	ALOK KUMAR PANDA
64	7518/2021 WP(C)/16857/2021	M/S.KRIDAY REALTY PVT. LTD.-MP	MUKESH PANDA
65	7519/2021 WP(C)/16862/2021	BISWAJEET KAR-MP	BIDESH RANJAN BEHERA
66	7520/2021 WP(C)/37130/2020	PRABHAT KUMAR TIWARI-MP	SUSANTA KUMAR DASH
67	7521/2021 WP(C)/16863/2021	PABITRA NARAYAN MOHANTY-MP	ARUN KUMAR PATRA
68	7522/2021 WP(C)/16865/2021	RAM SANKAR MOHANTY-MP	NIRANJAN LENKA
69	7523/2021 WP(C)/16864/2021	GANESH PALO-MP	GYANENDRA KUMAR TRIPATHY
70	7524/2021 WP(C)/16704/2021	PROF. SARAT KUMAR SWAIN-MP	SUSAMA PRADHAN
71	7525/2021 WP(C)/14506/2021	MITALI MAHAKUR-MP	SUKANTA KUMAR DALAI
72	7527/2021 WP(C)/16866/2021	BALARAM SINGH-MP	HIMANSHU SEKHAR MISHRA
73	7528/2021 WP(C)/16868/2021	SURESH CHANDRA BEURA-MP	SHIB SHANKAR MOHANTY
74	7529/2021 WP(C)/16871/2021	AMIYA KUMAR DAS-MP	SASWAT MOHAPATRA
75	7530/2021 WP(C)/16872/2021	ELECTRICAL CONTRACTORS ASSOCIATION-MP	SIDHARTHA DAS
76	7531/2021 WP(C)/16875/2021	CHHABILAL PRADHAN-MP	MOHENDRA KUMAR MOHAPATRA
77	7532/2021 WP(C)/16879/2021	UMAKANTA DALAI-MP	SUKANTA KUMAR NAYAK
78	7533/2021 WP(C)/16885/2021	TUSHAR KANTI SAHU-MP	SUBIR PALIT
79	7534/2021 WP(C)/16884/2021	MANAS KUMAR SAHU-MP	ANJAN KUMAR BISWAL
80	7535/2021 WP(C)/16890/2021	RITANJALI BINDHANI-MP	PRASANTA KUMAR SATPATHY
81	7536/2021 WP(C)/16889/2021	TUSHAR KANTI SAHU-MP	SOUMITRA BOSE
82	7537/2021 WP(C)/16887/2021	SARATA CHANDRA MAHAPATRA-MP	RUDRA NARAYAN PARIJA
83	7538/2021 WP(C)/16894/2021	PABITRA MOHAN MISHRA @ MISRA-MP	SOUMYA RANJAN DAS
84	512/2021 BLAPL/7861/2020	SHIBA PRASAD DASH-MP	
85	514/2021 BLAPL/2488/2021	NARADA PATTAYAT-MP	
86	522/2021 BLAPL/1127/2016	SAHADEV SETHI-MP	
87	523/2021 BLAPL/9049/2020	MAHAMMED ANSARI-MP	
88	634/2021 ABLAPL/4787/2021	KANHA@ BISWAJIT BHOI-MP	
89	635/2021	CHANDAN BEHERA @ CHANDAN KUMAR BEHERA-MP	

90	ABLAPL/367/2021 636/2021	TUSHARKANTA BEHERA-MP	
91	ABLAPL/366/2021 638/2021	RUSHI PRASAD NAHAK-MP	
92	ABLAPL/1239/2021 639/2021	BISHNU PRIYA NAHAK-MP	
93	ABLAPL/1487/2021 640/2021	RUSHI PRASAD NAHAK-MP	
94	ABLAPL/1493/2021 7504/2021	KARTIK SAHOO-MP	PRAKASH KUMAR MISHRA
95	WP(C)/16727/2021 7526/2021	ABHEDANANDA MISHRA-MP	LAXMI NARAYAN PATEL
	WP(C)/3341/2021		